

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No 210- IA 497 of 2020
ITEM No 211- IA 498 of 2020
ITEM No 212- IA 53 of 2022
ITEM No 213- IA 311 of 2022
In
CP(IB) 116 of 2017

Proceedings under Section 7 IBC

IN THE MATTER OF:

Allahabad Bank
V/s
Gujarat Foils Ltd

.....Applicant

.....Respondent

Order delivered on ..02/12/2022

Coram:

Dr.Deepti Mukesh, Hon'ble Member(J)
Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Rashesh Sanjanwala, Sr. Adv. a/w.
: Mr. N. P. Udernani, Adv. & Mr. Parth Shah, Adv.
For the Liquidator : Mr. Mayur Jugtawat, Adv.

ORDER

IA 497 of 2022, IA 498 of 2020

Applications are filed with respect to the claim of the State Tax Department. Learned Counsel for the applicant states that the judgment in Rainbow Papers matter is pending in review petition before the Hon'ble Supreme Court.

List on 11.01.2023.

IA 53 of 2022

List on 08.12.2022.

High on Board.

IA 311 of 2022

List on 11.01.2023.

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**AJAI DAS MEHROTRA
MEMBER (TECHNICAL)**

-sd-

**DR. DEEPTI MUKESH
MEMBER (JUDICIAL)**